

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1848
TO BE ANSWERED ON 03.03.2020

UNEMPLOYMENT ALLOWANCE IN MGNREGS

1848. ADV. A.M. ARIFF:
SHRI D.K. SURESH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether unemployment allowance rules under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have not been notified in some States;
- (b) if so, the details thereof and the reasons therefor, State/UT-wise;
- (c) the number of workers who have not been provided unemployment allowance as per their entitlement indicating the reasons therefor;
- (d) whether some States have not provided 100 days job to registered workers during the last three years;
- (e) if so, the details thereof and the reasons therefor;
- (f) whether the Government has taken any steps to ensure the provision of 100 working days under MGNREGS to all households in the country, if so, the details thereof; and
- (g) whether the Government has made any additional provision of funds in this regard and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): As per Section 7 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA), unemployment allowance is payable in case an applicant is not provided employment within 15 days of receipt of his application seeking employment or from the date on which employment has been sought in case of an advance application, whichever is later. The Section also provide that no such rate shall be less than one-fourth of the wage rate for the first thirty days during the financial year and not less than once-half of the wage rated for the remaining period of the financial year. As per provision of the Act, the unemployment allowance is to be paid by the States. As per information uploaded by the States in Management Information System (MIS), Rs. 0.12 lakh has been paid as unemployment allowance in the FY 2019-20 (as on 02.03.2020) by the State Governments to Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) workers.

(d) to (f): Mahatma Gandhi NREGS is a demand driven wage employment programme. It provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. The demand for work is influenced by various factors such as rain-fall, availability of alternative and remunerative employment opportunities outside Mahatma Gandhi NREGS etc. During the last three years, the number of households provided with 100 days of employment, State-UT wise is at **Annexure**.

(g): Mahatma Gandhi NREGS is a demand driven wage employment programme. Fund release to States/UTs under Mahatma Gandhi NREGS is a continuous and dynamic process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry seeks additional fund for Mahatma Gandhi NREGS as and when required for meeting the demand for work on the ground. In the Financial Year 2019-20, the budget provision at Budget Estimate (BE) stage was Rs.60,000 crore. Due to increase in demand, the Ministry requested for additional budget allocation. The budget provision has now been enhanced to Rs.71001.81 crore at the Revised Estimate (RE) stage.

Annexure referred in reply to parts (d) to (f) of Lok Sabha Unstarred Question No.1848 dated 03.03.2020

(figures in lakh)

SI No	States/UTs	Households completed 100 days of employment		
		2016-17	2017-18	2018-19
1	ANDHRA PRADESH	5.801	5.945	8.674
2	ARUNACHAL PRADESH	0.000	0.000	0.003
3	ASSAM	0.113	0.109	0.184
4	BIHAR	0.142	0.156	0.246
5	CHHATTISGARH	1.729	3.235	4.284
6	GUJARAT	0.082	0.112	0.341
7	HARYANA	0.025	0.039	0.038
8	HIMACHAL PRADESH	0.111	0.141	0.703
9	JAMMU AND KASHMIR	0.323	0.360	0.376
10	JHARKHAND	0.371	0.575	0.260
11	KARNATAKA	1.963	0.300	2.114
12	KERALA	1.132	1.174	4.415
13	MADHYA PRADESH	1.409	1.347	0.768
14	MAHARASHTRA	1.678	2.015	1.924
15	MEGHALAYA	0.865	1.150	1.609
16	MIZORAM	0.565	0.000	0.817
17	NAGALAND	0.002	0.001	0.000
18	ODISHA	0.357	0.681	0.472
19	PUNJAB	0.035	0.095	0.068
20	RAJASTHAN	4.272	2.281	5.884
21	SIKKIM	0.084	0.035	0.047
22	TAMIL NADU	13.207	1.502	2.597
23	TELANGANA	1.745	2.035	2.272
24	TRIPURA	1.161	0.044	0.150
25	UTTAR PRADESH	0.412	0.425	0.720
26	UTTARAKHAND	0.255	0.218	0.260
27	WEST BENGAL	1.995	5.576	13.369
28	ANDAMAN AND NICOBAR	0.005	0.000	0.002

Source: www.nrega.nic